POST-OFFER PUBLIC ANNOUNCEMENT

IN TERMS OF REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS)

REGULATIONS, 2011 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

Registered Office: 18/2, Ruia House, Sainath Road, Malad (West), Mumbai 400064, Maharashtra, India.

Tel. No. +91-22-28884546; Email: ruiaaquaculturefarmsltd@gmail.com; Web: www.ruiaaquaculturefarmsltd.com This Post Offer advertisement ("Post-Offer PA") is being issued by Systematix Corporate Services Limited ("Manager to the Offer"),

RUIA AQUACULTURE FARMS LIMITED (CIN: L05000MH1992PLC067862)

on behalf of M/s. Air Control India Private Limited ("Acquirer 1"); M/s. Dewpoint Air and Systems Engineering Private Limited ("Acquirer 2"); Mr. Ashok Bhalchandra Patil ("Acquirer 3") and Mr. Nachiket Ashok Patil ("Acquirer 4") (Acquirer 1, Acquirer 2, Acquirer 3 and Acquirer 4 are collectively referred to as "the Acquirers"), pursuant to Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended (the "Takeover Regulations") in

respect of the Open Offer ("the Offer") to acquire upto 13,00,000 fully paid-up equity shares of ₹10/- each (the "Equity Shares") at a price of ₹ 21.00/- (Rupees Twenty One only) per Equity Share, representing 26.00% of the total Issued, Subscribed and Paid up equity

capital of Ruia Aquaculture Farms Limited (the "Target Company"). The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on September 11, 2017 in the following newspapers: Editions Newspaper Language The Financial Express English All Editions Jansatta Hindi All Editions

	Apla Mahanagar		Marathi	Mumbai Edition	
The terms used but not defined in this Post-Offer PA shall have the same meanings assigned to them as in the PA, the DPS, the					
Letter of Offer (LOF) and the Offer Opening PA.					
The Shareholders of the Target Company are requested to kindly note the following information relating to the Offer:					
1. Name of the Target	Company	:	Ruia Aquaculture Farms	Limited	
2. Name of the Acquir	ers	:			
·			i. M/s. Air Control India	Private Limited	

ii. M/s. Dewpoint Air and Systems Engineering Private Limited iii. Mr. Ashok Bhalchandra Patil

iv. Mr. Nachiket Ashok Patil

3. Name of the Manager to the Offer Systematix Corporate Services Limited 4. Name of the Registrar to the Offer Purva Share Registry (India)Private Limited

5. Offer Details

a. Date of Opening of the Offer

November 09, 2017 (Thursday) November 22, 2017 (Wednesday)

b. Date of Closure of the Offer 6. Date for communicating the rejection / acceptance of Equity Shares in the Offer and /or corresponding payment for the acquired Equity Shares and / or refund or credit of the rejected share certificate(s)

November 29, 2017 (Wednesday)

Particulars Proposed in the Offer Document

or Equity Shares to corresponding Shareholders or accounts holders Details of Acquisition Actuals Offer Price Fully Paid-up Shares ₹ 21.00/- per Equity Share ₹ 21.00/- per Equity Share Not applicable

SI. No. 7.1 Partly Paid-up Shares Not applicable

Aggregate number of shares tendered 13,00,000

Aggregate number of shares accepted 13.00.000

72 7.3 7.4 ₹ 2,73,00,000/-(Number of shares multiplied by Offer Price per share). 7.5 Shareholding of the Acquirers before Agreement / Public

Announcement Number • % of Fully Diluted Equity Share Capital & Voting Capital

Shares Acquired by way of Agreement

% of total Share Capital & Voting Capital

76 7.7

Shares Acquired by way of Open Offer Number % of total Share Capital & Voting Capital

7.8 Shares acquired after Detailed Public Statement · Number of shares acquired

· Price of the shares acquired • % of the shares acquired

Post offer shareholding of the Acquirers Number

79 % of total Share Capital & Voting Capital 7.10 Pre & Post offer shareholding of the Public % of total Share Capital & Voting Capital

due date of acceptance of document from the two shareholders. *Agreement indicates the Share Purchase Agreement (SPA). The Acquirers have completed the acquisition of the Sale Shares on November 29, 2017 in compliance with Regulation 22(1) of the Takeover Regulations. Post acquisitions of the Open Offer Shares and the Sale Shares, the combined shareholding of the Acquirers in the Target Company is increased to 79.57% due to which minimum public shareholding (MPS) has been breached. However, the Acquirers have confirmed they will take necessary actions to maintain the MPS in accordance with applicable regulations. 10. The Acquirers (alongwith it's Directors, where applicable) are severally and jointly accept full responsibility for the information

Note:

contained in this Post-Offer PA and also for the obligations under the Takeover Regulations. 11. A copy of this Post-Offer PA will be available on the websites of SEBI and BSE and at the registered office of the Target Company. ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS SYSTEMATIX GROUP

Date: December 05, 2017

Not Applicable 44,39,800 (88.88%) Pre-Offer Post-Offer 18,60,200 5,60,200 (37.20%) (11.20%)

Systematix Corporate Services Limited CIN: L91990MP1985PLC002969; SEBI Registration No.: INM 000004224 The Capital, A-Wing, 6th Floor, No. 603-606, Plot No. C-70, G - Block, Bandra-Kurla

NIL

NIL

31.39.800*

(62.80%)

13,00,000

(26.00%)

NIL

Not Applicable

@ 500 physical Shares were rejected in the Offer by Registrar to the Offer as they did not receive any documents post bidding till the

18,60,200 (37.20%)

39,78,500 (79.57%) Post-Offer Pre-Offer

10,21,500

(20.43%)

NIL Not Applicable Not Applicable

8,38,700 (16.77%)

31.39.800* (62.80%)

8,39,200 8,38,700[@]

₹ 1,76,12,700/-

NIL

NIL

Complex (BKC), Bandra (East), Mumbai - 400 051, Maharashtra. Investments Re-defined Tel. No: +91-22-6704 8000; Fax No. +91-22-6704 8022 Email: investor@systematixgroup.in; Website: www.systematixgroup.in Contact Person: Mr. Amit Kumar

Ashok Bhalchandra Patil (In his individual capacity and as Constituted Attorney of the other Acquirers) Place: Mumbai